

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00434/2018

Tuesday, this the 22nd day of May, 2018

CORAM:

**Hon'ble Mr. U. Sarathchandran, Judicial Member
Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member**

K.K. Damodaran,
S/o. Late Kunjan, aged 66 years,
Retired Driver Grade I, Office of the 752 Tpt Coy Army Service Corps,
(Civilian General Trade) Type A, Pune,
Maharashtra – 411 001,
Residing permanently at Karumparambil House,
Thiroor, Mulankunnathukavu P.O., Thrissur,
Kerala – 680 581. **Applicant**

(By Advocate Mr. P.A. Kumaran)

V e r s u s

- 1 Union of India,
Represented by Secretary to the Government of India,
Ministry of Personnel, Public Grievances and Pensions,
Department of Pension and Pensioner's Welfare, Lok Nayak Bhawan,
New Delhi – 110 003.
- 2 Pay and Accounts Officer,
Central Pension Accounting Office, Trikoot-2,
Bhikaji Cama Place, New Delhi – 110 066.
- 3 The Accounts Officer (Pension),
Office of the Principal Controller of Defence Accounts (Pension),
Draupadi Ghat, Allahabad – 211 014.
- 4 The Canara Bank, represented by its Manager,
Mulankunnathukavu Branch, 1/420, Shoranur Road,
Mulankunnathukavu, Kerala – 680 581. **Respondents**

(By Advocate – Mr. Anil Ravi, ACGSC (R1 to R3))

This Original Application having been heard on 22.05.2018, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Per: E.K. Bharat Bhushan, Administrative Member

1. The applicant is aggrieved by the denial by the respondents of the request of the applicant to restore the reduced portion of pension after expiry of the period of commutation. He had superannuated from the service on 30.11.2001. Thereby, he contends that he is entitled to have his pension, which had been commuted to be restored w.e.f. 01.12.2016.

2. He has filed a representation before Respondent No. 3. At this point, we feel that the OA can be disposed of with a direction to Respondent No. 3 to consider and dispose of the representation made by the applicant at Annexure A3. This shall be done within a month of receipt of a copy of this order. OA stands disposed of. No costs.

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

**(U.SARATHCHANDRAN)
JUDICIAL MEMBER**

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List of Annexures of the Applicant

Annexure A-1 - A true copy of the service discharge certificate issued by the commanding officer of the applicant.

Annexure A-2 - A true copy of the pension payment order of the applicant.

Annexure A-3 - A true copy of the representation dated 11.08.2017 submitted by the applicant before the 3rd respondent.

Annexure A-4 - A true copy of the postal acknowledgment card.

List of Annexures of the Respondents

Nil.
